

F. No. 01(03)/Roster/CESTAT/2024/Part – II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.11.2024

**ORDER NO. 153 of 2024**


Hon'ble President is pleased to order the sitting commencing from **02.12.2024** to **31.01.2025** for **CESTAT, Bangalore** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.12.2024	Dr. D. M. Misra, Hon'ble Member (Judicial) and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs, and Service Tax Division Bench matters
to 31.01.2025	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

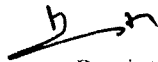
1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The roster is subject to holidays/ vacations as declared in the calendar for 2024.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.11.2024

**ORDER NO. 154 of 2024**


Hon'ble President is pleased to order the sitting commencing from **02.12.2024** to **31.01.2025** for **CESTAT, Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.12.2024 to 06.12.2024	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 09.12.2024 to 12.12.2024	Mr. Ramesh Nair, Hon'ble Member (Judicial)	Single Member Bench matters
From 02.12.2024 to 05.12.2024	Mr. Raju, Hon'ble Member (Technical)	Single Member Bench matters
From 02.12.2024 to 06.12.2024	Mr. Somesh Arora, Hon'ble Member (Judicial)	Single Member Bench matters
From 09.12.2024 to 03.01.2025	Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

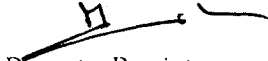
1. From 02.12.2024 to 05.12.2024, if the Judicial Member in the Division Bench is on leave, Mr. Somesh Arora, Member (Judicial) will sit in the Division Bench and if the Technical Member in the Division Bench is on leave, Mr. Raju, Member (Technical) will sit in the Division Bench.
2. All part heard matters are released for fresh hearing before the regular bench.
3. The roster is subject to holidays/ vacations as declared in the calendar for 2024.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar